

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) A statement is given below:—

STATEMENT

The Indian Council of Medical Research has initiated studies to develop satisfactory, cheap and sanitary latrines for use in rural areas which would be acceptable to the public and would also be suitable under different soil conditions in various regions of the Country.

Septic tanks of various designs are also being studied with a view to evolving a satisfactory design which could be recommended for disposal of human excreta in non-sewered areas. Experimental septic tanks have been put up in Singur, a village in West Bengal. Their performance is under observation.

Field studies on the development of suitable latrines are being carried out in the States of West Bengal, Bombay, Kerala and Punjab.

The unit at Singur in West Bengal has produced a design of a squatting plate which has been found suitable for use in rural areas. The latrines made of this design are giving satisfactory service.

Experimental latrines put up by Units in other States are still under observation.

Movement of rice from Kuttalam

S. N. Q. No. 20. Shri Narasimhan: Will the Minister of Railways be pleased to state:

(a) whether Government have seen a report published in the Hindu dated the 1st April, 1959 from its Kuttalam correspondent, that merchants of the area are finding the wagon supply inadequate and delayed;

(b) what is the actual position of outstandings in this regard; and

(c) whether steps will be taken to ease the position and avoid its effect on the price of rice?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The outstanding registrations of rice and paddy at Kuttalam on 31-3-59, the date of the news item, were only 28, the oldest indent being of 25-3-59.

(c) The movement position has been easy, and rail transport for rice and paddy from Kuttalam area has been generally satisfactory. No serious delays, likely to affect the price position of rice, have occurred in the matter of wagon supply

12 hrs

PAPERS LAID ON THE TABLE

ADMINISTRATION REPORT OF DELHI ROAD TRANSPORT AUTHORITY

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of the Administration Report of Delhi Road Transport Authority for the year 1956-57 (Hindi and English versions). [Placed in Library. See No. LT-1345/59.]

PRESIDENT'S ORDER FOR REFERENCE TO SUPREME COURT

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): I beg to lay on the Table a copy of the Order dated 1st April, 1959 by the President of India under clause (1) of article 143 of the Constitution referring to the Supreme Court questions as to the legislative action necessary for implementation of the Nehru-Noon Agreement in respect of the Berubari Union No 12 and the exchange of Cooch-Bihar enclaves. [Placed in Library. See No. LT-134 /59.]

12.02 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO 1151

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): With your permission, Sir, I wish to make a small correction to the answer given by me to the question by Shri Rameshwar

Tantsia regarding the number of ships that are being acquired for the Western Shipping Corporation (Private) Ltd I now understand that four ships including the tanker are expected to be ready for delivery during 1959 and not five as I stated. The fifth ship is expected to be delivered in 1960. The error is much regretted.

12.02½ hrs

OPINION ON BILL

Shri Raghunir Sahai (Budaun) I beg to lay on the Table a copy of Paper No V containing opinions on the Code of Criminal Procedure (Amendment) Bill which was circulated for the purpose of eliciting opinion thereon by the 31st December, 1958

12.03 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIRST REPORT

Shri Supakar (Sambalpur) I beg to present the Forty-first Report of the Committee on Private Members' Bills and Resolutions

12.03½ hrs

ESTIMATES COMMITTEE

FIFTIETH REPORT

Shri M Thirumala Rao (Kakinada) I beg to present the Fiftieth Report of the Estimates Committee on the Action taken by Government on the recommendations contained in the Thirtieth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Railways—Statistical Studies of Certain Railway Problems

12.03½ hrs

*DEMANDS FOR GRANTS—contd

MINISTRY OF DEFENCE—Contd

Mr Deputy-Speaker: The House will now resume discussion on the Demands for Grants relating to the Ministry of Defence. Out of six hours allotted for these Demands, 2 hours and 42 minutes now remain.

The hon Minister would take about an hour?

The Minister of Defence (Shri Krishna Menon): I am in your hands.

Mr Deputy-Speaker. Any time that he wants I am prepared to give him.

Shri Krishna Menon: To a certain extent it would depend on how the debate develops today. If it takes the same turn as yesterday where the majority of the statements were total misstatements of facts, I will have to correct them.

Mr. Deputy-Speaker: The debate is to conclude about 2.42. Therefore, I will keep an hour and a quarter for him.

Shri Krishna Menon. That will do.

Shri S M Banerjee (Kanpur) It should be extended by an hour.

Shri Goray (Poona) This is a very important Ministry.

Shri Khadilkar (Ahmednagar) It may be extended.

Shri V P. Nayar (Quilon) It will be within your power.

Mr. Deputy-Speaker: Normally, once we take decisions we ought to stick to them and not change them very often. All the time has been distributed, and we find ourselves in difficulty.

Shri Khadilkar: It is always known that your discretion will prevail.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): May I submit one word? So many times it has been painful for me to

*Moved with the recommendation of the President.